Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1784/2019 & IA 1785/2019 in DFR No. 2271/2019 (IA 1784/2019 - For condonation of delay in filing the Appeal & IA 1785/2019 - For leave to file Appeal)	Approved and Classifiled Hotels of Kerala VS	2271/2019 Dated 26/08/2019	26/09/2019		30/09/2019 Court - 1
2	APL No. 335/2019 & IA 1697/2019 (IA 1697/2019 - For exemption from filling certified copy of impugned order)	Mumbai Limited VS Vidarbha Industries Power	2284/2019 Dated 09/09/2019	26/09/2019	Caveat No : 78 Date of Caveat Filing : date_formate(2019- 09-04) Filed By : Shri Venkatesh Caveator Name : Vidharbha Industries Power Limited	30/09/2019 Court - 1